

I A. P. J. P. 115

(20)

13/12/20  
12/12

**Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer**

For election to Bikar Vidhan Sabha (Name of the House)

From.....Constituency (Name of the Constituency)

Bisma Bharti son/daughter/wife of.....

Age... 38 years, resident of Vill - Bithor, P.S. - Bithor, Dist. - Panna (Mention full postal address), a candidate in the above

Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by.....(name of the political party) / am contesting as an  
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

| Sl. No. | Names                                  | Permanent Account Number (PAN) | The financial year for which the last Income-tax return has been filed | Total income shown in Income Tax Return (in Rupees) |
|---------|----------------------------------------|--------------------------------|------------------------------------------------------------------------|-----------------------------------------------------|
|         | <u>Bisma Bharti</u><br><u>M. L. A.</u> | <u>A50PB725R</u>               |                                                                        |                                                     |
| 1.      | Self                                   | <u>10539462764</u>             | <u>No</u>                                                              | <u>No Rupees</u>                                    |
| 2.      | Spouse-                                |                                | <u>No</u>                                                              |                                                     |
| 3.      | Dependent 1                            | <u>Son - Deepak - Kumar</u>    | <u>No</u>                                                              |                                                     |
| 4.      | Dependent 2                            | <u>Patil Kumar Patil</u>       | <u>No</u>                                                              |                                                     |
| 5.      | Dependent 3                            | <u>Daughter - Rani - Kumar</u> | <u>No</u>                                                              |                                                     |

(3) The following case(s) if are pending against me in which cognizance has been taken by the courts:-

| Sl. No. | Offence                                                                                                                                    | Description                                                                                                                                    |
|---------|--------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken : | <u>G. R. C. No 607/2000 - 342, 323, 382/349</u><br><u>G. R. C. No 245/05 - 188, 133, R.P. Act</u><br><u>G. R. C. No 228/05 - 171 Am 188 91</u> |
| 2.      | Section under court, Case No. and Date of order (along with fine) :                                                                        | <u>G. R. C. M. Panna</u><br><u>G. P. D. No - 607/2000</u><br><u>G. P. D. No - 245/05 G. R. C. No 245/05</u>                                    |
| 3.      | Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :                                            |                                                                                                                                                |

4. Cases in which I have been convicted by a court of law (other those referred to in Form 16):

|    |                                                                                                |           |
|----|------------------------------------------------------------------------------------------------|-----------|
| 1. | The details of cases, Sections of the Act and description of the offence for which convicted : | <u>No</u> |
| 2. | Name of the Court(s), Case No. and Date(s) of order(s) :                                       | <u>No</u> |

5. That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

**A. Details of movable assets :**

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

| S. No. | Description                                                                                                                                                                                                                                               | Self                       | Spouse                                        | Dependent-1              | Dependent-2 | Dependent-3 |
|--------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|-----------------------------------------------|--------------------------|-------------|-------------|
| (i)    | Cash in hand                                                                                                                                                                                                                                              | 1,25,000                   | 110,000-00                                    | son - Deepak, 100%<br>No | No          | No          |
| (ii)   | Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit | 69.C<br>367000/<br>SBI     | 08C                                           | No                       | No          | No          |
| (iii)  | Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.                                                                                                                                          | No                         | No                                            | No                       | No          | No          |
| (iv)   | Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Institution in Post office or Insurance Company and the amount                                                                                           | No                         | No                                            | No                       | No          | No          |
| (v)    | Personal loans/advance given to any person or entity, including bank, company, friend etc. and other receivables from debtors and the amount.                                                                                                             | No                         | No                                            | No                       | No          | No          |
| (vi)   | Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)                                                                                                                                               | Scorpio 2010               | Hiro Honda<br>2-P.C                           | No                       | No          | No          |
| (vii)  | Jewelry, bullion and valuable thing (give details of weight and value)                                                                                                                                                                                    | Gold - 200gms<br>R. 4 Lakh | Gr. P. C. 02.4<br>Gold - 200gms<br>Rs. 400000 | No                       | No          | No          |

|                                                       |  |  |  |  |
|-------------------------------------------------------|--|--|--|--|
| (v) Any other assets such as value of Shares/Interest |  |  |  |  |
| (vi) Gross Total value                                |  |  |  |  |

### 3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.  
2. Each land or building or apartment should be mentioned separately in this format.)

| S. No | Description                                                                                                                                                                                                                                                                                                                                                                     | Self                                                        | Spouse | Dependent-1                                         | Dependent-2                                         | Dependent-3                                                         |
|-------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|--------|-----------------------------------------------------|-----------------------------------------------------|---------------------------------------------------------------------|
| (i)   | <b>Agricultural Land</b><br>Location(s)<br>Survey number(s)<br>Area (Total measurement in acres)<br>Whether inherited property (Yes or NO)<br>Date of purchase in case of self acquired property<br>Cost of Land (in case of purchase) at the time of purchase<br>Any Investment on the land by way of development, construction etc.<br>Approximate Current market value       | 389 s/o<br>117 s/o<br>91 s/o<br>2011-61/110<br>2-10-12 Lakh |        | Sam - 320 s/o<br>320 s/o<br>2011-20-29<br>L- 7 Lakh | Sam - 320 s/o<br>320 s/o<br>2011-20-29<br>L- 7 Lakh | Don - 320 s/o<br>No<br>No<br>No<br>No<br>No<br>No<br>No<br>No<br>No |
| (ii)  | <b>Non-Agricultural Land</b><br>Location(s)<br>Survey number(s)<br>Area (Total measurement in sq. ft.)<br>Whether inherited property (Yes or NO)<br>Date of purchase in case of self acquired property<br>Cost of Land (in case of purchase) at the time of purchase<br>Any Investment on the land by way of development, construction etc.<br>Approximate Current market value | No<br>No<br>No<br>No<br>No<br>No<br>No<br>No<br>No          |        | No<br>No<br>No<br>No<br>No<br>No<br>No<br>No<br>No  | No<br>No<br>No<br>No<br>No<br>No<br>No<br>No<br>No  | No<br>No<br>No<br>No<br>No<br>No<br>No<br>No<br>No                  |
| (iii) | <b>Commercial Buildings</b><br>(including apartments)<br>Location(s)<br>Survey number(s)<br>Built up Area (Total measurement in sq. ft.)                                                                                                                                                                                                                                        | No<br>No<br>No<br>No                                        |        | No<br>No<br>No<br>No                                | No<br>No<br>No<br>No                                | No<br>No<br>No<br>No                                                |

|      |                                                                                             |                                                 |                          |         |         |    |
|------|---------------------------------------------------------------------------------------------|-------------------------------------------------|--------------------------|---------|---------|----|
|      | Whether inherited property (Yes or NO)                                                      | No                                              | No                       | No      | No      | No |
|      | Date of purchase in case of self acquired property                                          | No                                              | No                       | No      | No      | No |
|      | Cost of property (in case of purchase) at the time of purchase                              | No                                              | No                       | No      | No      | No |
|      | Any Investment on the property by way of development, construction etc.                     | No                                              | No                       | No      | No      | No |
|      | Approximate Current market value                                                            | No                                              | No                       | No      | No      | No |
| (iv) | <b>Residential Buildings</b> (including apartments.)<br>- Location(s)<br>- Survey number(s) | Resident House<br>Khata No-622<br>@ Khata No-61 | Resident House<br>10-D.C | No      | No      | No |
|      | Area (Total measurement in sq. ft.)                                                         | ① DC-14<br>DC-7                                 | No                       | No      | No      | No |
|      | Built up Area (Total measurement in sq. ft.)                                                | DC-14<br>DC-7                                   | No                       | No      | No      | No |
|      | Whether inherited property (Yes or NO)                                                      | No                                              | No                       | No      | No      | No |
|      | Date of purchase in case of self acquired property                                          | 11.7-03<br>22.6.2000                            |                          | No      | No      | No |
|      | Cost of property (in case of purchase) at the time of purchase                              | Amount-8 Lakh                                   | No                       | No      | No      | No |
|      | Any Investment on the land by way of development, construction etc.                         | House                                           | No                       | No      | No      | No |
|      | Approximate Current market value                                                            | 20 Lakh                                         | No                       | No      | No      | No |
| (v)  | Others (such as interest in property)                                                       | No                                              | No                       | No      | No      | No |
| (vi) | Total of Current Market Value of (i) to (v) above                                           |                                                 | 25 Lakh                  | 15 Lakh | 15 Lakh | No |

(vii) Give herein below the details of liabilities/dues to public financial institutions and government :-  
(Date: Please give separate details of name of bank, institution, entity or individual and amount for each item)

|                                                                                                                             | Self | Spouse(s) | Dependent(s) | Dependent(s) | Dependent(s) |
|-----------------------------------------------------------------------------------------------------------------------------|------|-----------|--------------|--------------|--------------|
| (i) Loan or dues to Bank/Financial Institutions<br>Name of Bank or FI<br>Amount outstanding<br>Name of loan                 |      |           | No           | No           | No           |
| Loan or dues to any individuals/ Entity other than mentioned in (i) above.<br>Name(s)<br>Amount outstanding<br>Name of loan | No   | No        | No           | No           | No           |

|      |                                                                                             |    |    |    |    |    |
|------|---------------------------------------------------------------------------------------------|----|----|----|----|----|
|      | Any other liability                                                                         | No | No | No | No | No |
|      | Grand total of liabilities                                                                  | No | No | No | No | No |
| (ii) | <b>Government Dues:</b>                                                                     |    |    |    |    |    |
|      | Dues to departments dealing with government accommodation                                   | No | No | No | No | No |
|      | Dues to departments dealing with supply of water                                            | No | No | No | No | No |
|      | Dues to departments dealing with supply of electricity                                      | No | No | No | No | No |
|      | Dues to departments dealing with supply of telephones/mobiles                               | No | No | No | No | No |
|      | Dues to departments dealing with government transport (including aircrafts and helicopters) | No | No | No | No | No |
|      | Income Tax Dues                                                                             | No | No | No | No | No |
|      | Wealth Tax Dues                                                                             | No | No | No | No | No |
|      | Service Tax Dues                                                                            | No | No | No | No | No |
|      | Municipal /Property Tax Dues                                                                | No | No | No | No | No |
|      | Sales Tax Dues                                                                              | No | No | No | No | No |
|      | Any other dues                                                                              | No | No | No | No | No |
|      | Grand total of all Govt. dues                                                               | No | No | No | No | No |

(1) Details of profession or occupation:

a. Self.....

b. Spouse.....

(3) My educational qualification is as under: Inter, Pass

(Give details of highest School / University education with full form of the certificate / diploma / degree course)  
(Give details of School / College / University and place in which the course was completed.)

(2) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (3) ABOVE:

|    |                                                                                             |                                                    |
|----|---------------------------------------------------------------------------------------------|----------------------------------------------------|
| 1. | Name of the candidate                                                                       | Sh./Smt./Kun.                                      |
| 2. | Full postal address                                                                         | <u>Bima Bharti</u>                                 |
| 3. | Number and Name of the constituency and state                                               | <u>vill - Bhitta, Po - Duma, P.S - Bhaktinagar</u> |
| 4. | Name of the Political party which set up the candidate (otherwise write 'Independent')      | <u>60 - Rupali Bihar</u>                           |
| 5. | (a) Number of cases in which corruption order passed (other than those referred in Form 26) | <u>Jantei Dal (4)</u>                              |
|    |                                                                                             | <u>N/A</u>                                         |

|                                                                                                                                                                                                          |                                                                         |                                             |        |             |                 |               |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------|---------------------------------------------|--------|-------------|-----------------|---------------|
| (c) Total number of Pending cases where the court (s) have taken cognizance                                                                                                                              |                                                                         | No                                          |        |             |                 |               |
| 5.                                                                                                                                                                                                       | PAN of                                                                  | Year for which last Income Tax Return filed |        |             | Last Income Tax |               |
| (a) Candidate                                                                                                                                                                                            | No                                                                      | No                                          |        |             | No              |               |
| (b) Spouse                                                                                                                                                                                               | No                                                                      | No                                          |        |             | No              |               |
| (c) Dependents                                                                                                                                                                                           | No                                                                      | No                                          |        |             | No              |               |
| 6. Details of Assets and Liabilities in rupees                                                                                                                                                           |                                                                         |                                             |        |             |                 |               |
|                                                                                                                                                                                                          | Description                                                             | Self                                        | Spouse | Dependent-I | Dependent-II    | Dependent-III |
| A.                                                                                                                                                                                                       | Moveable Asset (Total value)                                            | No                                          | No     | No          | No              | No            |
| B.                                                                                                                                                                                                       | Immovable Asset                                                         | No                                          | No     | No          | No              | No            |
| (i)                                                                                                                                                                                                      | Purchase Price and Development Cost of Immovable Property (Total Value) | No                                          | No     | No          | No              | No            |
| (ii)                                                                                                                                                                                                     | Approximate Current Market Price of Asset (Total Value)                 | No                                          | No     | No          | No              | No            |
| 7.                                                                                                                                                                                                       | Liabilities                                                             | No                                          | No     | No          | No              | No            |
| (i)                                                                                                                                                                                                      | Government dues (Total)                                                 | No                                          | No     | No          | No              | No            |
| (ii)                                                                                                                                                                                                     | Loans from Bank, Financial Institutions and others (Total)              | No                                          | No     | No          | No              | No            |
| 8. Highest educational qualification:                                                                                                                                                                    |                                                                         |                                             |        |             |                 |               |
| (Give details of School / University - location with full form of the certificate/ diploma/ degree course) - (Name of the School / College / University and the year in which the course was completed.) |                                                                         |                                             |        |             |                 |               |

#### V E R I F I C A T I O N

I, the undersigned, do hereby verify the contents of this affidavit and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of this affidavit is false.

I further declare that in case of conviction or pending case on I, my spouse, or my dependents do not have any asset or liability.

I declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of this affidavit is false and nothing material has been concealed therefrom.

I further declare that in case of conviction or pending case on I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 3 and 5 above.

Subscribed at.....this the.....

day of.....201.....

*(Signature)*

DEPONENT

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.  
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.  
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.  
4. The affidavit should be either typed or written legibly and neatly.